

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins) No. 555 of 2020**

**IN THE MATTER OF:**

**Anuj Khanna**

**...Appellant.**

**Versus**

**Wishwa Naveen Traders & Anr.**

**...Respondents.**

**Present:**

**For Appellant: Mr. Jayant Mehta, Ms. Smriti Churiwal, Mr. Anuj Khanna and Mr. Janmejy Giridhar, Advocates.**

**For Respondent: Mr. Kunal Kher, Advocate for R-1  
Mr. Kunal Kohli, Advocate for R-2**

**ORDER**  
**(Virtual Mode)**

**10.11.2020** Heard Learned Counsel for the parties at length.

**Judgement Reserved.**

Parties have already filed Written Submissions, which is taken on record.

**[Justice Jarat Kumar Jain]**  
**Member (Judicial)**

**[Balvinder Singh]**  
**Member (Technical)**

SC/RR.